

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/142/ (IB)/2017  
NAME OF THE PETITIONER(S) : SIKKA INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : METECNO INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|    |               |                        |   |
|----|---------------|------------------------|---|
| 1. | T.R. Ramer    | Counsel for Respondent |   |
|    | J. M. Hanuman | Cone for pr            |  |

**ORDER**

Both the parties alongwith their counsel are present. Both the counsel stated that the matter has been settled and filed a joint memo of compromise signed by both the parties. The memo is taken on record. In view of the compromise filed by the parties, the matter is closed.

30/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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